## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS

## LOK SABHA

### **UNSTARRED QUESTION NO. 374**

ANSWERED ON 19-07-2018

#### ROAD ACCIDENTS

374. SHRI SANKAR PRASAD DATTA: SHRI VENKATESH BABU T.G.: SHRIMATI VASANTHI M.: SHRI K. ASHOK KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

### सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that about 1.5 lakh people die every year due to road accidents;
- (b) if so, the details thereof, State- wise along with the steps taken by the Government to prevent such accidents;
- (c) whether the Government has issued any direction to the States to set up new Inspection and Certificate Centres for commercial vehicles in order to remove flaws in the existing set up;
- (d) if so, the details thereof; and
- (e) the time by which the above proposal is likely to be implemented?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA)

(a) to (b) As per the data received from police department of States/UTs, 150,785 persons and 1,47,913 persons were killed in road accidents during the calendar years 2016 and 2017 respectively. State/UT-wise details of persons killed in road accidents during the calendar years 2016 and 2017 is Annexed.

Ministry has taken a number of steps including long terms strategy to prevent road accidents and road accident fatalities as per details mentioned under: -

- The Government has approved a National Road Safety Policy. This Policy outlines various
  policy measures such as promoting awareness, establishing road safety information data base,
  encouraging safer road infrastructure including application of intelligent transport,
  enforcement of safety laws etc.
- 2) The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.

- 3) The Ministry has constituted Group of Ministers of State Transport Ministers to examine the best practices of Transport and suggest issues to improve road safety.
- 4) Based on the recommendation of Group of Minister, the Ministry introduced Motor Vehicle (Amendment) Bill 2017 covering entire gamut of road safety.
- 5) The Bill contains the provision of creation of Motor Vehicle Accident Fund, implementation of Cashless Treatment Scheme during Golden Hour, setting up of a dedicated agency for road safety viz. National Road Safety and Traffic Management Board (NRSTMB), enhancement of penalty for traffic rule violations, etc. which have direct impact on road safety.
- 6) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
- 7) Road safety has been made an integral part of road design at planning stage.
- 8) Road Safety Audit of selected stretches of National Highways has been taken up.
- 9) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
- 10) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- 11) Advocacy/Publicity campaign on road safety through the electronic and print media.
- 12) Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.
- 13) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.
- 14) Guidelines for identification and rectification of black spots, carrying out road safety audits and preparation of road safety improvement proposals on NHs and also guidelines on implementation of road safety engineering measures on state roads under Central Road Fund (CRF) have been issued.
- 15) 789 black spots based on fatalities in 2011,2012,2013 and 2014 calendars years have been identified. So far 189 spots have already been rectified. Rectification measures at 256 spots have been sanctioned which are in various stages of implementation. 138 spots are on State Government roads / with other agencies. The balance 206 spots would be taken separately or would be rectified as part of ongoing projects.
- 16) As a measure of supplementing the efforts of States / UTs for minimizing the accident potential at the identified locations / stretches through engineering improvement on state roads, Ministry of Road Transport & Highways had taken a decision to sanction road safety works on state roads with an earmarked allocation of 10% of funds allocated to the state roads under Central Road Fund.
- 17) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.
- 18) Ministry had issued guidelines vide O.M. dated 14.1.2016 for taking up of Road Safety Audits on National Highways either as part of EPC/BOT projects or as stand-alone Road Safety Audits.
- 19) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.

- 20) In order to ensure safe and smooth flow of traffic, Ministry of Road Transport & Highways has envisaged a plan for replacement of all the Level Crossing on National Highways by ROBs / RUBs and replacement / widening / strengthening of weak and narrow bridges under a scheme Setu Bhartam. Under this programme, construction of 208 Level Crossings at an estimated cost of Rs. 20,800 Crore are included.
- 21) Two National Level Workshops and several Regional Training workshops in 11 states have been organized on Road Safety Engineering.
- 22) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- 23) Ministry of Road Transport & Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district..
- 24) During 2017-18, NHAI has conducted the "Free Eye Check-up" campaign at 50 selected Toll-Plazas in order to reduce the no. of accidents involving Multi Axle Vehicles/Trucks and distributed free glasses to the Truck Drivers having poor vision.
- (c) to (e) As per Central Motor Vehicle Rule 1989, the State Government is empowered to set up testing Centre to check the fitness of in use vehicles. As such, Ministry of Road Transport & Highways has not issued any advisories to the States to set up new Inspection and Certification Centres. However, the Ministry is implementing a Scheme for setting up of Inspection and Certification Centres under which funds are provided to States/UTs for setting up such centre. So far, the Ministry has sanctioned 19 Inspection and Certification Centre for setting up one each in 19 States/UTs.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (b) OF LOK SABHA UNSTARRED QUESTION NO. 374 ANSWERED ON 19/07/2018 ASKED BY SHRI SANKAR PRASAD DATTA:, SHRI VENKATESH BABU T.G.:, SHRIMATI VASANTHI M.: , SHRI K. ASHOK KUMAR:

\_\_\_\_\_

#### Total Number of Persons Killed in Road Accidents in India: 2016 to 2017

Sl. No.	States/UTs	2016	2017
1.	Andhra Pradesh	8541	8060
2.	Arunachal Pradesh	149	110
3.	Assam	2572	2783
4.	Bihar	4901	5554
5.	Chhattisgarh	3908	4136
6.	Goa	336	328
7.	Gujarat	8136	7289
8.	Haryana	5024	5120
9.	Himachal Pradesh	1271	1203
10.	Jammu & Kashmir	958	926
11.	Jharkhand	3027	3256
12.	Karnataka	11133	10609
13.	Kerala	4287	4131
14.	Madhya Pradesh	9646	10177
15.	Maharashtra	12935	12264
16.	Manipur	81	136
17.	Meghalaya	150	182
18.	Mizoram	70	60
19.	Nagaland	46	41
20.	Odisha	4463	4790
21.	Punjab	5077	4463
22.	Rajasthan	10465	10444
23.	Sikkim	85	78
24.	Tamil Nadu	17218	16157
25.	Telangana	7219	6596
26.	Tripura	173	161
27.	Uttarakhand	962	942
28.	Uttar Pradesh	19320	20124
29.	West Bengal	6544	5769
30.	Andaman & Nicobar Islands	17	21
31.	Chandigarh	151	107
32.	Dadra & Nagar Haveli	46	43
33.	Daman & Diu	38	36
34.	Delhi	1591	1584
35.	Lakshadweep	1	0
36.	Puducherry	244	233
	Total	150785	147913

\*\*\*\*\*